

BEFORE THE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO.222 OF 2023 (WZ)

Mrs Mangal W/o Vishnu Bodkhe and 4 OrsApplicant

Vs

Ms Matrix Life Science Pvt Ltd and 3 others ..Respondent

**Affidavit in reply on behalf of MPCB in compliance of order dated
08.08.2024**

I, Manish Holkar, aged about 55 years, Occupation- Service, the Regional Officer of the Maharashtra Pollution Control Board, having my office at Paryavaran Bhavan Plot No A-4/A, MIDC Chikhalthana, Sambhajinagar, do hereby state on solemn affirmation as under :-

1. I say and submit that the Respondent Board has appointed M/s Visvesvaraya National Institute of Technology, S Ambazari Road, Ambazari, Nagpur 440010, for "Assessment of ground water contamination and mitigation plan based on detailed assessment of contaminated ground water at Paithan, Chatrapati Sambhajinagar" after inability shown by IIT Mumbai to conduct survey & sampling of the said area. A copy of said work order dated 1/7/2024 is enclosed and marked as an **Annexure I**.
2. I say and submit that the said work of assessment of ground water quality was delayed due to ongoing heavy rains & associated impacts of dilution in underground water thereof. Meantime, Respondent Board vide email dated 16/10/2024 have communicated required documents like digital map of Paithan MIDC, Industry database, Industry survey reports, Analysis reports of waste water to VNIT.

BEFORE ME**S.N. SOLUNKE**
Notary Govt. of India
Reg. No.: 9023

3. I say and submit that VNIT vide email dated 04/01/2025 has communicated that samples of ground water in the said vicinity will be collected on 06/01/2025 & comprehensive report will be submitted within 10 weeks from date of collection of ground water samples. A copy of e-mail dated 04/01/2024 is enclosed and marked as an **Annexure II**.

4. I say and submit that copy of the said report received from VNIT will be submitted to Committee, comprising of the District Collector, Aurangabad; the District Agricultural Officer, Aurangabad; and Central Pollution Control Board (CPCB) for assessment of the damage caused to the agricultural crops/lands of the applicants.

(Signature)
 (Manish Holkar)
 Regional Officer
 Chatrapati Sambhajinagar
 Regional Officer
 Maharashtra Pollution Control Board
 Chhatrapati Sambhajinagar

AFFIDAVIT

Solemnly affirmed before me
 by Shri / Sm. Manish Holkar age 55 years
 R/o. Plot No. 4 MDC
MPCB Suryachand
 who identified by Dr. [Signature]
 Whom He/ She is personally Known

06 JAN 2025

NOTED & REGISTERED
 AT Sr. No. 206 / 2025
 THIS DOCUMENT CONTAINS 2 PAGES



BEFORE ME
(Signature)
S.N. SOLUNKE
 B.Com., LL.M., G.D.C.&A.
 Advocate Notary Govt. of India
 AREA-AURANGABAD DIST'S
 ☎:(M) 9822530054
 Reg. No. 9023



MAHARASHTRA POLLUTION CONTROL BOARD

Tel.: 24010437/24020781/24014701

Fax : 24024068 / 24044531

Website : www.mpcb.gov.in

E-mail : jdair@mpcb.gov.in



Kalpataru Point, 2nd - 4th Floor,
Opp. PVR Cinema,
Near Sion Circle, Sion (E),
Mumbai - 400 022.

No. BO/JD(APC)/TB/B- 0037

Date: - 01/07/2024

To,
Director,

Visvesvaraya National Institute of Technology,
S Ambazari Road, Ambazari, Nagpur – 440010

Sub – Work order for ---

- 1) Assessment of Ground Water Contamination and mitigation plan based on detailed assessment of contaminated ground water at Painthan MIDC area, Chhatrapati Sambhajanagar.
- 2) Preparation of Action plan for restoration of Environment for Padmavati Associates – Pristine Prism and Pristine Royale and Pristine Privilege, Sr. No. 6/2,7 and Sr. No.6/5 CTS No. 2560(pt), Vill- Aundh, Dist-Pune.
- 3) Preparation of Action Plan for restoration of Environment in connection with the Goel Ganga Bibvewadi Project, S. No. 578/2. Bibewadi, Pune.

- Ref – 1) Order passed by Hon'ble NGT in OA No. 222/2023 (WZ on 23/04/2024)
2) Order passed by Hon'ble NGT in OA No. 198/2023 (WZ on 29/11/2023)
3) Order passed by Hon'ble NGT in OA No. 32/2020 (WZ on 22/09/2023)
4) This office letter dated 13/05/2024 regarding inviting proposals.
5) Your proposal dated 30/05/2024.
6) Meeting held on 24/06/2024.

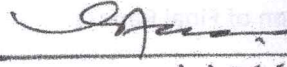
Sir,

In accordance to the above referred subject and orders passed by Hon'ble NGT vide above ref. no. 1 to 3 Board has invited proposals for Assessment of Ground Water Contamination and mitigation plan and Preparation of Action Plan for restoration of Environment. Accordingly, MPC Board has received your proposal dated 30/05/2024 vide ref no.5 followed by presentation held on 24/06/2024. Further, MPC Board has decided to award works for Assessment of Ground Water Contamination and mitigation plan and Preparation of Action Plan for restoration of Environment to your organization with following Objectives, Scope of Work and Deliverables with payment terms and conditions: -

1. **Project assessment of Ground Water Contamination and mitigation plan based on detailed assessment of contaminated ground water at Painthan MIDC area, Chhatrapati Sambhajanagar.**

A. Objectives:

- Assessment of Groundwater Contamination and mitigation plan based on the detailed assessment of the ground water at Paithan MIDC area, Chhatrapati Sambhaji Nagar.


01/07/24

B. Scope of work:

- Detailed survey of the study area.
- Study of contaminated from last Three-decade Land use and Land cover.
- GIS mapping of the study area (focus shall be on all possible sources)
- Topographical study of the project area.
- Detailed assessment of the groundwater contamination.
- Assessment of soil, groundwater, surface water, crop, and animal Scat. Short term mitigation plan based on the finding of Phase-1.
- Report submission.

C. Project Duration:

- The time duration of the project shall be 60 working days from receipt of the work order. Final report along with recommendations shall be submitted within 15 days from the date of completion of the whole project.

D. Methodology:

- Study area identification and source identification.
- Land Use and Land cover study of last three decades to understand the change of land use practices in the last three decades. Topographical study of the defined area.
- Assessment of groundwater, surface water, crops, soil, and animal scat. Sample shall be collected from the study area to check level of contamination, if any, through physicochemical and metal analysis.
- Water sample collection and analysis. Water samples shall be collected from monitoring wells to check the level of contamination, if any, through physicochemical and metal analysis.

E. Deliverables:

- Detailed project report titled "Assessment of Groundwater Contamination and mitigation plan for the contaminated ground water at Paithan MIDC area" based on Phase-I studies.

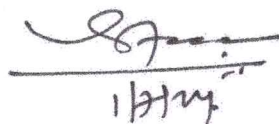
F. Support from MPC Board:

- Representative from MPCB for guidance and technical co-ordination. MPCB shall take the review of the work progress on monthly basis.

G. Payment Terms

Sr. No.	Expenditure Head	Amount
1	Professional Charges	9,00,000/-
2	Cost for traveling for site visit boarding, lodging, transportation, sample analysis, consumable, report preparation, drafting etc	5,00,000/-
	Total Cost	14,00,000/-
	Tax as applicable (GST 18%)	2,52,000/-
	Cost payable	16,52,000/-

- 50% alongwith work order
- 30% on submission of Interim Report
- 20% on submission of Final Report



1/1/24

2. Proposal for Preparation of Action plan for restoration of Environment for Padmavati Associates – Pristine Prism and Pristine Royale and Pristine Privilege, Sr. No. 6/2,7 and Sr. No.6/5 CTS No. 2560(pt), Vill- Aundh, Dist-Pune.

A. Objectives:

- Restoration of Environment by Preparing an Appropriate Environmental Action Plan.

B. Scope & Methodology of the study:

- Site visit and survey for assessment of environmental loss with respect all the possible environmental and ecological factors.
- Assessment of best possible activities for restoration of air, water, soil, noise, ecology and waste environment and health.
- Restoration plan for all the environmental and ecological factors.

C. Project Duration

- The timeline for this study shall be 60 working days from date of receipt of the work order. Final report along with recommendations shall be submitted within 15 days from the date of completion of the whole project.

D. Deliverable:

- Detailed Project Report consists of Study of Environmental Damages and Adequacy of Pollution Control Equipment's and Suitable recommendations.

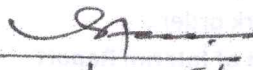
E. Inputs from MPC Board:

- Authority / Permission letter shall be provided for site survey and monitoring instruments.

F. Payment terms

Sr. No.	Expenditure Head	Amount
1	Professional Charges	7,20,000/-
2	Cost for traveling for site visit boarding, lodging, transportation, sample analysis, consumable, report preparation, drafting etc	4,80,000/-
	Total Cost	12,00,000/-
	Tax as applicable (GST 18%)	2,16,000/-
	Cost payable	14,16,000/-

- 50% alongwith work order
- 30% on submission of Interim Report
- 20% on submission of Final Report


01/11/24

3. Proposal for preparation of Action Plan for restoration of Environment in connection with the Goel Ganga Bibvewadi Project, S. No. 578/2. Bibewadi, Pune.

A. Objectives:

- Preparation of Action Plan for Restoration of Environment in connection with the Goyal Ganga Bibvewadi Project.

B. Scope & Methodology of the study:

- Site visit and survey for assessment of environmental loss with respect all the possible environmental and ecological factors.
- Assessment of best possible activities for restoration of air, water, soil, noise, ecology and waste environment and health.
- Restoration plan for all the environmental and ecological factors.

C. Project Duration

- The timeline for this study shall be 60 working days from the date of receipt of the work order. Final report along with recommendations shall be submitted within 15 days from the date of completion of the whole project.

D. Deliverable:

- Detailed Project Report consists of Study of Environmental Damages and Adequacy of Pollution Control Equipment's and Suitable recommendations.


E. Inputs from MPC Board:

- Authority / Permission letter shall be provided for site survey and monitoring instruments.

F. Payment Terms:-

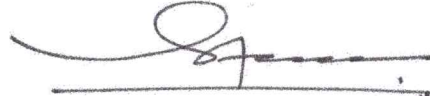
Sr. No.	Expenditure Head	Amount
1	Professional Charges	7,20,000/-
2	Cost for traveling for site visit boarding, lodging, transportation, sample analysis, consumable, report preparation, drafting etc	4,80,000/-
	Total Cost	12,00,000/-
	Tax as applicable (GST 18%)	2,16,000/-
	Cost payable	14,16,000/-

- 50% alongwith work order
- 30% on submission of Interim Report
- 20% on submission of Final Report


01/11/14

In view of above, you are hereby requested to start the work on issuance of this work order and submit report after completion of work in timely manner.

This is issued with the approval of the Competent Authority of the Board.


(Dr. V.M. Motghare) 08/02/24
Joint Director (Air Pollution Control)

Copy for necessary action:-

1. Chief Account Officer, MPC Board, Mumbai – you are directed to release payment in favor of M/s. VNT, Nagpur.
2. PSO/RO Aurangabad/RO Pune/ SRO Aurangabad/SRO Pune-I/II/ SSO Central Lab/SSO Aurangabad/Pune—They are directed to assist the VNIT, Nagpur team during the studies carried out in the field.

From: "Dr. Karthik Balasundaram" <karthik@civ.vnit.ac.in>
Sent: 05/01/2025 08:42:32
To: "SRO Chhatrapati Sambhaji Nagar" <srochhatrapatisambhajinagar1@mpcb.gov.in>
Cc:
Subject: Fwd: Regarding groundwater sampling and topographic survey

----- Forwarded message -----

From: **Dr. Karthik Balasundaram** <karthik@civ.vnit.ac.in>
Date: Sat, 4 Jan, 2025, 11:12 pm
Subject: Regarding groundwater sampling and topographic survey
To: RO Chhatrapati Sambhaji Nagar <rochhatrapatisambhajinagar@mpcb.gov.in>, DR. DILIP H. LATAYE <dhlataye@civ.vnit.ac.in>, Dr. Ashwini Mirajkar <associatedean_infrastructure@vnit.ac.in>

Dear Sir,

We wish to inform you that the team from VNIT will be conducting the groundwater sampling and topographic survey at MIDC Paithan on 6th January 2025. The reports based on the results of sampling shall be submitted within 10 weeks thereafter.

You are kindly requested to assign an official for local coordination during the sampling.

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Best Regards,

KARTHIK BALASUNDARAM (Ph.D.),
ASSISTANT PROFESSOR
DEPARTMENT OF CIVIL ENGINEERING,
VISVESVARAYA NATIONAL INSTITUTE OF TECHNOLOGY,
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INDIA
Tel: 0712-280-2249
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